

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - II, MUMBAI

24. C.P. (IB)-512/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **28.08.2018**

NAME OF THE PARTIES: State Bank of India
v/s.

Techno Electronics Ltd.

SECTION 7 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

Heard.

Reserved for orders

SD/-

V. NALLASENAPATHY
Member (Technical)

/SAI

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)